

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 106

IA No. 569/2024

In

CP (IB) No. 194/Chd/PB /2022

**IN THE MATTER OF:**

State Bank of India

...Petitioner

Vs.

Harjit Singh

...Respondent

**Under Section:** 95, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.07.2024.

-sd-  
Court Officer

May 06, 2024  
SM